

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH,
JAIPUR.

Jaipur, the 22nd day of July, 2011

ORIGINAL APPLICATION No.315/2011

CORAM :

HON'BLE MR.JUSTICE K.S.RATHORE, JUDICIAL MEMBER
HON'BLE MR.ANIL KUMAR, ADMINISTRATIVE MEMBER

Ghanshyam Jangid,
Technician Grade-I,
Diesel Shed,
Phulera.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
General Manager,
North Western Railway,
Jaipur.
2. Divisional Railway Manager,
North Western Railway,
Jaipur.
3. Sr.Divisional Mechanical Engineer,
O/o Divisional Railway Manager,
North Western Railway,
Jaipur.

... Respondents

(By Advocate : - - - - -)

ORDER (ORAL)

The applicant has filed this OA challenging the impugned order dated 11.7.2011 (Ann.A/1), whereby he has been transferred from Phulera to Hanumangarh.



2. Learned counsel for the applicant submitted that the applicant is a seniormost person and, therefore, he should have been adjusted at Phulera itself instead of transferring him to Hanumangarh. The applicant has also submitted a representation in this regard to the competent authority on 15.7.2011 (Ann.A/4), which is pending consideration.

3. In the facts and circumstances of the case, ~~we~~ deem it appropriate to direct the respondents to decide the representation of the applicant (Ann.A/4) within a period of one month from the date of receipt of a copy of this order. The applicant will however be at liberty to approach this Tribunal again in case he feels aggrieved by the order to be passed by the respondents on his representation dated 15.7.2011 (Ann.A/4).

4. With these observations, the OA stands disposed of at admission stage itself.

Anil Kumar
(Anil Kumar)
Member (A)

K. S. Rathore
(Justice K.S.Rathore)
Member (J)

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